

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "A": NEW DELHI
BEFORE
SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER

ITA No. 7047/Del/2018

Asstt. Year: 2015-16

Ms. Anjali Talreja, C-1/75, Second Floor, Ashok Vihar, Phase-1, Delhi – 110 052	Vs.	ITO, Ward-34(3), New Delhi.
(Appellant)		(Respondent)

Assessee by:	Ms. Uma Upadhyay, CA Shri Amit Kr. Sharma, CA
Department by :	Shri Kanav Bali, Sr. DR
Date of Hearing :	28.03.2023
Date of pronouncement :	28.03.2023

ORDER

PER ASTHA CHANDRA, JM

The appeal filed by the assessee is directed against the order of the Commissioner of Income Tax (Appeals) - 12, New Delhi dated 13.07.2018 pertaining to the assessment year 2015- 16.

2. The Ld. AR for the assessee has filed a letter dated 28th March, 2023 requesting for withdrawal of the appeal on the ground that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020 and the order for full and final settlement of tax arrear in Form No. 5 has already been issued by the Department. A copy of the order in Form No. 5 is also filed.

3. The Ld. Sr. DR has no objection for withdrawal of the appeal.
4. In view of the above, we accept the request of the assessee for withdrawal of the appeal and the appeal is dismissed as withdrawn.
5. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 28th March, 2023.

sd/-

**(SHAMIM YAHYA)
ACCOUNTANT MEMBER**

sd/-

**(ASTHA CHANDRA)
JUDICIAL MEMBER**

Dated: 28/03/2023

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	